

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 34/59/14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.10.2017**

NAME OF THE COMPANY: M/s Ajay Auto Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner(s): Mr. R.D. Makheija, Advocate


For the Respondent(s): Mr. Saurabh Kalia, Advocate
Mr. Palash Agrawal, Advocate

ORDER

Ld. Counsels for the Petitioner submits that mediation process has been initiated between the parties for a global settlement. In view of the same they pray for an adjournment.

At request adjourned to 31st January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)